



## MEDIATION CENTRE

Rajasthan State Legal Services Authority  
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)  
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)


### Cause List Date 03-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil First Appeal No. 263/03 Rodulal Vs. Bhairulal	B.L. Agarwal	Sanjay Mehrishi
2	Sh. Suresh Pareek, Sr. Advocate	S.B. Civil Writ Petition No. 448/08 Babu Lal Vs. Sub. Div. Officer	I.J. Kathuria	Mohit Tantia
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 554/12 Kalyan Vs. Laxmi Narain	M.M.Ranjan	O.P. Mishra
4	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Civil First Appeal No. 272/99 Naval Kishore vs. Kailash	R.K. Daga	Deepak Sharma
5	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 346/16 Dr. Mohan Lal Sindhi Vs. Dr. Subhas Chand Agarwal	H.R. Gujar	Ajay Goyal
6	Sh. O.P. Sharam I, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2180/16 & 2181/16 Pragati Kasliwal Vs. Kapil Jain	Rajesh Mootha	A.K. Jain
7	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal 258/2011 Paritosh Sharma Vs. ICICI Bank	G.S. Sharma	Ajeet Bhandari
8	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 379/15 Vinod Vs. Vimla	Nemi Chand Choudhary	Samshuddin Ahmed
9	Smt. Archana Mantri, Advocate	S.B. Civil Transfer Application No. 140/15 Smt. Bajarangi Chawda Vs. Dinesh Kumar	Sandeep Jain	Sunil Kumar Singodiya
10	Sh. A.K. Bajpai , Advocate	S.B. Arbitration Application No. 38/11 Suryoday Construction Co. Pvt. Ltd. Vs. Arvind Pareek	Anoop Dhand	Anuroop Singhi
11	Sh. S.P. Mathur, Advocate	S.B. Civil First Appeal No. S2/2000 Smt. Jaitun Begum Vs. Smt. Khatun Begum	Lokesh Sharma	V.V.Harit

### NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur.

“Help The Needy –Timely Help May Create History”



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### Cause List Date 04-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	D.B. Civil Misc. Appeal No. 1316/15 Ram Chandra Vs. sunita	M.M. Ranjan	J.R. Tanita
2	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Misc. Appeal No. 3223/05 Anita Vs. Pushpendra	M.M. Ranjan	G.P. Sharma
3	Sh. G.S. Hora, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 3377/14 Smt. Nisha Sharma Vs. Pawan Kumar	Vimal Kumar Jain	S.K. Singodiya
4	Sh. G.S. Hora, RHJS (Retd.)	S.B. Arbitration Appeal No. 1/2016 Khem Chand Sharma Vs. Chandra Mohan	Ajay Goyal	Mohit Gupta
5	Sh. Bhuvnesh Sharma, Advocate	S.B. Cr. Revision Petition No. 703/16 Sarika Vs. Anand	RDS Naruka	B.S. Chirania
6	Sh. Ashok Sharma, Advocate	S.B. Cr. Misc. Petition No. 398/15 Harish Nankani Vs. State	S.S. Hora	Rajeev Sharma
7	Sh. Pankaj Gupta, Advocate	S.B. Civil First Appeal No. 552/03 Jameel Vs. Ekhlak	Ashok Sharma	Sudesh Bansal
8	Smt. Madhuri Singh, Advocate	S.B. Cr. Misc. Petition No. 2333/16 Meghna Kumar Vs. Santosh Kumar	Aditya Mathur	Ashvin Garg
9	Sh. Shashi Bhusan Gupta, Advocate	D.B. Civil Misc. Appeal No. 895/15 Sharifuddin Vs. Famida	Amir Aziz	Shamsuddin Ansari
10	Ms. Anita Aggarwal, Advocate	D.B. Civil Misc. Appeal No. 3673/15 & 1659/15 Naresh Yadav Vs. Sulekha	Dinesh Sharma	Mohit Gupta

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